

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 85 OF 2016

Dated: 12th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

**Power Grid Corporation of India Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Vishnu S. Pillai for
Mr. S.K. Chaturvedi for R-11

Mr. R.B. Sharma for R-13

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **02.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

mk/vt